

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JBM SHELTERS PRIVATE LIMITED Date of Commencement of Liquidation: 12-09-2023; List of Stakeholders as on Date: 11-11-2023; Name of IP: Venkataraman Subramanian; Process Number: 1; Last 5 digit of registration number: 13433

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date							400831	NA
3	Secured financial creditors	1	17556329	1	17091041	0	465288	0	Annexure 3
4	Unsecured financial creditors	39	1893538435	9	1803269342	0	90269093	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	10	2375820	7	1839242	0	536578	0	Annexure 6
7	Operational creditors (Government Dues)	3	2278907	3	2185102	0	93805	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	2222052	2	48624	0	2173428	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	21	59629588	14	22684137	0	36945451	0	Annexure 9
Total		78	1977601131	36	1847117488	0	130483643	400831	